

TUESDAY, THE 28TH DAY OF JULY 2026

WA No. 1435 of 2026

ADV. S. P. DEEPAK

VS

THE KERALA STATE ELECTION COMMISSIONER & OTHERS

ADVS FOR APPELLANT/S:

SHRI.BAPPU GALIB SALAM, SRI.BENOJ C AUGUSTIN, SRI.E.K.NANDAKUMAR
(SR.)

ADVS FOR RESPONDENT/S:

SHRI.K.N.ABHILASH, SHRI.R.V.SREEJITH, SC, THIRUVANANTHAPURAM
CORPORATION

ORDER

Sri. T. C. Krishnan takes notice for respondents 5, 12, 20 and 23.

Sri. R. V. Sreejith takes notice for respondent No. 3.

Sri. K. N. Abhilash, SC, takes notice for the first respondent.

Sri. Saneej E. S, GP, takes notice for respondents 2 and 24.

Sri. C Dinesh takes notice for respondents 9, 14, 19 and 21.

Sri. Mahadev M. J takes notice for respondents 4, 6, 8 and 22.

Issue notice to other respondents.

Post on 17.08.2026.

Sd/-

K. NATARAJAN

JUDGE

Sd/-

JOHNSON JOHN

JUDGE